

(iii) There were no casualties.

(c) Yes: There were two such incidents in Malda and Murshidabad districts of West Bengal.

PROPERTIES REQUISITIONED AND ACQUIRED

*1797. **Shri Vidyalkar:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of properties requisitioned and acquired up to date under the Requisitioning and Acquisition of Immovable Property Act, 1952 within Delhi and New Delhi Municipal Areas;

(b) whether any of these properties have been requisitioned for non-Governmental purposes and given to private individuals or corporations;

(c) if so, the names of such persons and organisations; and

(d) whether it is a fact that Government have received a number of complaints that certain requisitioned houses remain unoccupied for a long time, and still they are not returned to the owners?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) The number of properties requisitioned and acquired are as follows:

	Requisitioned	Acquired
New Delhi	1	Nil
Old Delhi	16	Nil

(b) No; Sir,

(c) Does not arise.

(d) No; Sir.

WORK-CHARGED ESTABLISHMENT ON RIVER VALLEY PROJECTS

*1798. **Shri Vidyalkar:** Will the Minister of Irrigation and Power be pleased to state:

(a) the number of work charged establishment employed in:—

(i) Damodar Valley Project,

(ii) Bhakhra Nangal, and

(iii) Hirakud Project;

(b) the number of quarters provided by Government to the workers of the work charged establishment at each of the abovementioned projects; and

(c) what steps Government propose to take for providing sufficient number of quarters for the workers?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as available.

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ABDUCTED WOMEN

*1799. **Shri Dhusiya:** Will the Prime Minister be pleased to state:

(a) the latest number of abducted women recovered from Pakistan who have been brought to India;

(b) how many out of them have been married or remarried and what assistance, if any, they are getting in this matter from Government; and

(c) the main sources of such recovered women as are unattached to earn their bread?

The Prime Minister (Shri Jawaharlal Nehru): (a) 8,206 up to the 30th June, 1952.

(b) and (c). Government have no machinery for arranging matrimonial alliances for recovered persons. Soon after recovery, most of the recovered persons are restored to their original families. The remaining few, whose relatives are not traceable, are sent to Rehabilitation Homes run by the various State Governments, where they are treated in the same way as other refugee women and are helped to rehabilitate according to their individual inclination.

INDIAN TEA

*1800. **Shri Bhagwat Jha:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Indian tea has lost ground in countries like Australia and New Zealand;

(b) if so, whether Government have set up any Enquiry Committee for the investigation into the causes thereof, and

(c) what further action or actions Government propose to take to win back such lost markets?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) During recent months our exports show a fall.

(b) No, Sir.

(c) The matter is under consideration.

BLAST FURNACES

*1801. **Shri Bhagwat Jha:** Will the Minister of Production be pleased to state:

(a) what steps are being taken by Government to start their own proposed blast furnaces either in Orissa or in Madhya Pradesh;